

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Office of the Registrar General)**

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**Subject:- Nomenclature of the Hon'ble Benches.**

**Order**

**No:- 93 of 2021 /RG**

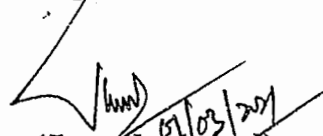
**Dated:- 01.03.2021**

Hon'ble the Chief Justice has been pleased to order following modification in the High Court order No. 1644 dated 28.05.2020:

*"In both wings of the High Court, the Division Benches shall be separately assigned the nomenclature as DB-I, DB-II, DB-III, ..... as per the seniority of Judges presiding over such Division Benches in the respective wings.*

*Similarly, in both wings of the High Court, the Single Benches shall be separately assigned the nomenclature as SB-I, SB-II, SB-III, SB-IV, ..... as per the seniority of Judges presiding over such Single Benches in the respective wings."*

**By Order**

  
(Jawad Ahmed)  
Registrar General

**No: 3448-64 /RG/CS**

**Dated: 01.03.2021**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Computers, High Court of J&K, Jammu.  
....for information
6. Registrars Judicial, High Court of J&K, Srinagar/Jammu.  
.....for information and compliance.
7. I/C NIC, Jammu, for uploading the same on the official website of the High Court.

  
Registrar General